					T	Annexure-3							
Name of Corporate Debtor: Gadhinglaj Agro Alchochem Limited (In Liquidation)					Date of commencement of Liquidation Process:			27.01.2021		List of S	14.11.2022		
					List of oper	rational creditors (Wo	orkmen)						
	Name of the authorised representative, if	authorised											
S.no.	any	Name of employee	Details of cl	aim received		Details of cl Amount of claim of the period of twenty four months preceding the liquidtion	laim admitted	% share of total amount	Amount of	Amount of any mutual due,		Amount of	
					Total amount of	commencement		of claims	contigent	that may be	Amount of claim	claim under	Remark
			Date of receipt	Amount claimed	claim admitted	date	Nature of Claims	admitted	claim	set off	rejected	verification	, if any
1	N.A	Pradip Bhagoji More	25.02.2021	1,08,000	60,642	60,642	Operational creditors	0.01	-	_	47,358	_	See Note 1
2	N.A	Baban Ganpati Chougale	25.02.2021	2,28,000	1,33,286	1,33,286	Operational creditors	0.01	-	-	94,714	-	See Note 1
3	N.A	Balasaheb Shripati Chavan	25.02.2021	2,16,000	1,21,286	1,21,286	Operational creditors	0.01	-	-	94,714	-	See Note 1
4	N.A	Jotiba Yamaji sutar	25.02.2021	1,89,000	1,06,125	1,06,125	Operational creditors	0.01	-	-	82,875	-	See Note 1
5	N.A	Prakash Devappa kotagi	25.02.2021	78,250	78,250	-	Operational creditors	0.01	-	-	-	-	See Note 1
6	N.A	Raju Shankar Masane	25.02.2021	1,89,000	1,06,125	1,06,125	Operational creditors	0.01	-	-	82,875	-	See Note 1
7	N.A	Ranjit Rajaram Magadum	25.02.2021	2,16,000	1,21,286	1,21,286	Operational creditors	0.01	-	-	94,714	-	See Note 1
8	N.A	Shivaji Arun Pandhare	25.02.2021	2,28,000	1,33,286	1,33,286	Operational creditors	0.01	-	-	94,714	-	See Note 1
9	N.A	Uttam Gundhaer Bhiungade	25.02.2021	1,89,000	1,06,125	1,06,125	Operational creditors	0.01	-	-	82,875	-	See Note 1
10	N.A	Vishwanath Ravji kadam	25.02.2021	1,89,000	1,06,125	1,06,125	Operational creditors	0.01	-	-	82,875	-	See Note 1
11	Tech Monster LLP	N.A.	25.02.2021	18,51,468	-	-	Operational creditors	-	-	-	18,51,468	-	See Note 1
TOTAL				36,81,718	10,72,536	9,94,286		0.12	-	-	26,09,182	_	

Notes

^{1.} Remarks: The above list is prepared on the basis of proofs of claims submitted to the Liquidator and accepted under Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016. As the books of accounts of the Company in Liquidation are not made available to the Liquidator, hence the claims shall be subject to further verification and investigation, if any, required by the Liquidator. The above claims are admitted on the basis of information in claim forms, documents and affidavit submitted. If at any stage it is found that the claim is submitted based on any false document(s), action as per law shall be taken.